

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 25.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

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PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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IN THE MATTER OF : (Liquidator) of M/s Vasan Construction Company Pvt Ltd

MAIN PETITION NUMBER : CP/1398/IB/2019

(IA/MA) APPLICATION NUMBERS

IA/719(CHE)/2022

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ORDER

The Applicant is represented by the Ld. Counsel Mr. S. Sathyanayanan through video conferencing mode.

Ld. Counsel for the Applicant seeks to withdraw the Application.

Hence, IA/719(CHE)/2022 is **dismissed as withdrawn**.

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[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)